

**CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,
ORDER SHEET**

COURT NO. : 113/01/2020 O.A./260/27/2019 A K MOHAPATRA

-V/S-

CENTRAL BOARD OF DIRECT TAXES ITEM NO:64 FOR APPLICANTS(S) Adv. : Mr. J. M. Pattnaik

FOR RESPONDENTS(S) Adv.: Mr. S. B. Mohanty

Notes of The Registry	Order of The Tribunal		
	<p>Mr. J. M. Pattnaik, Ld. Counsel for the applicant files a memo, which is taken on record in which he submitted that the matter has become infructuous in view of subsequent modification of the transfer order and the applicant is posted as CIT(A)-1 at Bhubaneswar. Accordingly, the OA is disposed of as not pressed.</p> <p>Copy of this order be given to Ld. Counsels for both the sides.</p> <table border="1" data-bbox="504 1268 1395 1343"><tr><td data-bbox="504 1268 954 1343">(SWARUP KUMAR MISHRA) MEMBER (J)</td><td data-bbox="954 1268 1395 1343">(GOKUL CHANDRA PATI) MEMBER (A)</td></tr></table> <p>pms</p>	(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)
(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)		